

National Company Law Tribunal

ITEM NO : 32

Allahabad Bench

CA No. 220/2019 in
CP No. (IB)322/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 24.01.2020

NAME OF THE COMPANY: Mrs. Anita Nirula & Anr V/s M/s Piyush Shelters India Pvt Ltd

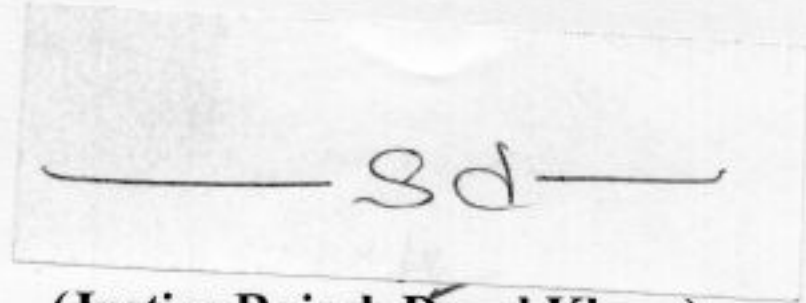
SECTION OF I & B CODE: 45 & 66 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

It has been intimated that the advocates are on strike today.

Accordingly, put up on 13.02.2020.

Dated: 24.01.2020



(Justice Rajesh Dayal Khare)
MEMBER (J)

Typed by:
Kavya Prakash Srivastava
(Stenographer)